

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:--2768- JK (LD ) of 2024**

**DATED:- 28 - 02 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

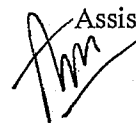
Dated:- 28- 02 - 2024

No:-LAW-OIC/13/2024

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Reyaz Ali Bhat)

  
Assistant Legal Remembrancer

**Annexure to the Government Order No.2768 -JK(LD) of 2024 dated 28.02.2024**

S. No.	Case No.	Case Title	OIC.
1.	WP © No. 102/2024	Jamal Din & anr v/s U.T of J&K & Ors	Pawan Kumar Goswami, (JKAS) Sub-Divisional Magistrate, Gool
2.	WP© No. 1229/2022	Krishan Lal & Ors v/s U.T of J&K & Ors	Pawan Kumar Goswami, (JKAS) Sub-Divisional Magistrate, Gool
3.	WP © No. 3180/2023	Zeeba Begum v/s U.T of J&K & Ors	Rizwan Asgar, Sub-Divisional Magistrate, Banihal
4.	CCP(D) No. 64/2023	Asif Aman v/s Shaleen Kabra & Ors	Rizwan Asgar, Sub-Divisional Magistrate, Banihal
5.	WP© No. /2024	Sunil Singh Katoch & anr v/s U.T of J&K & Ors	Gan Shyam Basotra, Sub-Divisional Magistrate, Ramsoo,
6.	WP © No. /2023	Beer Chand v/s U.T of J&K & Ors	Deep kumar, Tehsildar Ramban,
7.	WP © No. 31/2024	Sachin Singh Katoch v/s U.T of J&K & Ors	Deep kumar, Tehsildar Ramban,
8.	WP© No. 542/2023	Girdhari Lal v/s UT of J&K and others	Major Singh, Tehsildar Rajgarh,
9.	WP © No. 3178/2023	Hari Ram & Ors V/s UT of J&K & Ors	Major Singh, Tehsildar Rajgarh,
10.	WP© No. 49/2024	Chandra Devi v/s UT J&K & Ors.	Harjeet Singh, Tehsildar Gool
11.	WP (C) No. 4069/2019	Atta Mohd. Guth & others v/s State of J&K and others	Harvir Singh, Tehsildar Khari,
12.	WP© No. 3108/2023	Mohd Sultan Naik v/s U.T of J&K & Ors	Rizwan Asgar, Sub-Divisional Magistrate, Banihal
13.	WP© No. 1996/2023	Abdul Rashid Wani & Ors v/s U.T of J&K & Ors	Rizwan Asgar, Sub-Divisional Magistrate, Banihal
14	CPOWP No. 129/2009	Jamal Din v/s Mussarat Islam, Deputy Commissioner, Ramban	Harbans Lal, JKAS Collector Land Acquisition (ADC), Ramban
15	CPOWP No. 130/2009	Mohd Iqbal and others v/s Mussarat Islam Deputy Commissioner, Ramban	Harbans Lal, JKAS Collector Land Acquisition (ADC), Ramban

*Revised*